## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

:

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

. Rohan Rajarekalan

un o

al for Peters

( est +

Advocates

## **ORDER**

Proxy representing counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience. He prayed time for making submissions. Counsel for respondents called but absent. No representation. Time extended at request. Put up on 15.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc